**Division Bench** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

	Name of the Company		Bishender Singh -Vs- Khosla Steel Industries Pvt Ltd		
	Under Section		241-242		
	SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
		CS. SANJAY.	(UMAR GUPTA (FCS)  KUMAR KESHRT  (PCS)	LIONERS.	107/08/201
					Robit Koshri 07.08.17
	2.	AKHILESH K SHAKEEL MD.	O SHRIVASTAVA, ARHTER	} Respondents	03/08/17 (108/17

Ld. Pr. CS for the petitioner and the Ld. Advocate for the respondent are present.

ORDER

Heard. Admit.

Petitioner is directed to serve a copy of the petition on the respondent and reply may be filed within 7 days with a copy in

advance to the petitioner. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the respondent.

List the matter on 21/08/2017. Till then both the parties shall maintain status quo.

(K.R.Jinan) Member (J) (Vijai Pratap Singh) Member (J)